NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/2016

NAME OF THE PETITIONER(S)

: V.P. Abdul Kareem

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for Raylagopal I Raghunathan

Advocation

For K Growtham Kumar

Inthias Ahmed W.K

Petitioner

Inthiar

<u>ORDER</u>

Counsel for petitioner present and stated that a connected matter is pending before the High Court of Kerala and prayed for time to make submissions. Counsels representing the respondents are present. Put up the matter alongwith TCP/218/2016 on 19.02.2018.

_ sd ~ (S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc